NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

PETITION NUMBER

: TCP/4/2016

NAME OF THE TRANSFEROR

: LAMMERTZ INDUSTRIENDEL GMBH

NAME OF THE TRANSFERRE

: ALTEK LAMMERTZ NEEDLES LTD +3

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C.PRASANNIAVEN/LATESII & ASSOCIATO

AIFEKLAMMERTZ (R. 124)

H. Sidaare... Joer C.D. Mulhelkan (Relli)

ORDER

Counsel representing both the parties are present and submitted that the parties are trying to settle this matter as well as in the connected matter, TCP/14/2016. They prayed time for making submissions in regarding to the final outcome of the settlement talks. Time extended at their request. Put up on 09.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)